

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE BENCH AT CHENNAI**

(Application under Sections 14,15 read with Section 17,18 of the National  
Green Tribunal Act, 2010)

**ORIGINAL APPLICATION NO: 199 OF 2021**

**IN THE MATTER OF:-**

**Sri. Shankar Narayanan Bala Krishnan & Ors**

**...Applicants**

**Versus**

**State Of Telangana & Ors...**

**....Respondents**

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**1. Memo on behalf of the Applicants**



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**PLACE: Chennai**

**DATE: 13.7.2022**

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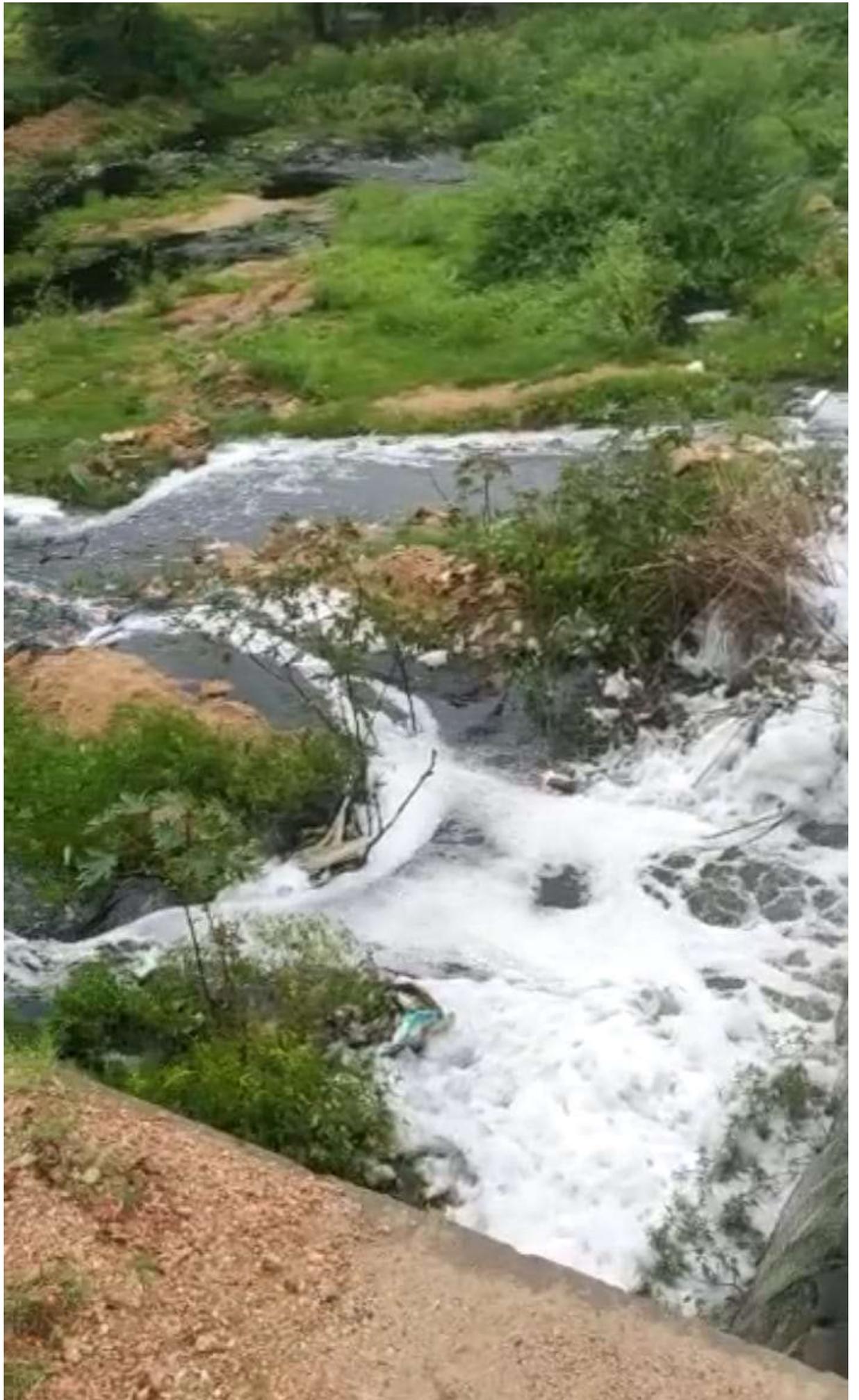
**MEMO ON BEHALF OF THE APPLICANTS**

1. That the Applicants would like to place the following photographs dated 13.7.2022 which demonstrates the devastating environmental pollution caused at Jawahar Dumping Yard. That the Leachate with black color and foul smell is flowing into the adjacent colonies and nearby main roads. This has become health hazard for the residents and also causing accidents to the two wheelers. That the Project Proponent repeatedly misleading this Hon'ble Tribunal that the activity is not causing pollution. It is humbly submitted that the leachate is overflowing into water bodies and adjacent BT Road. That the sticky liquid on the road has been causing accidents and the highly polluted leachate is resulting water, soil pollution in the locality. If effective steps are not taken, the surrounding areas of Jawahar Dumping facility will be filled with leachate and it will be difficult to the residents to stay health in the area.



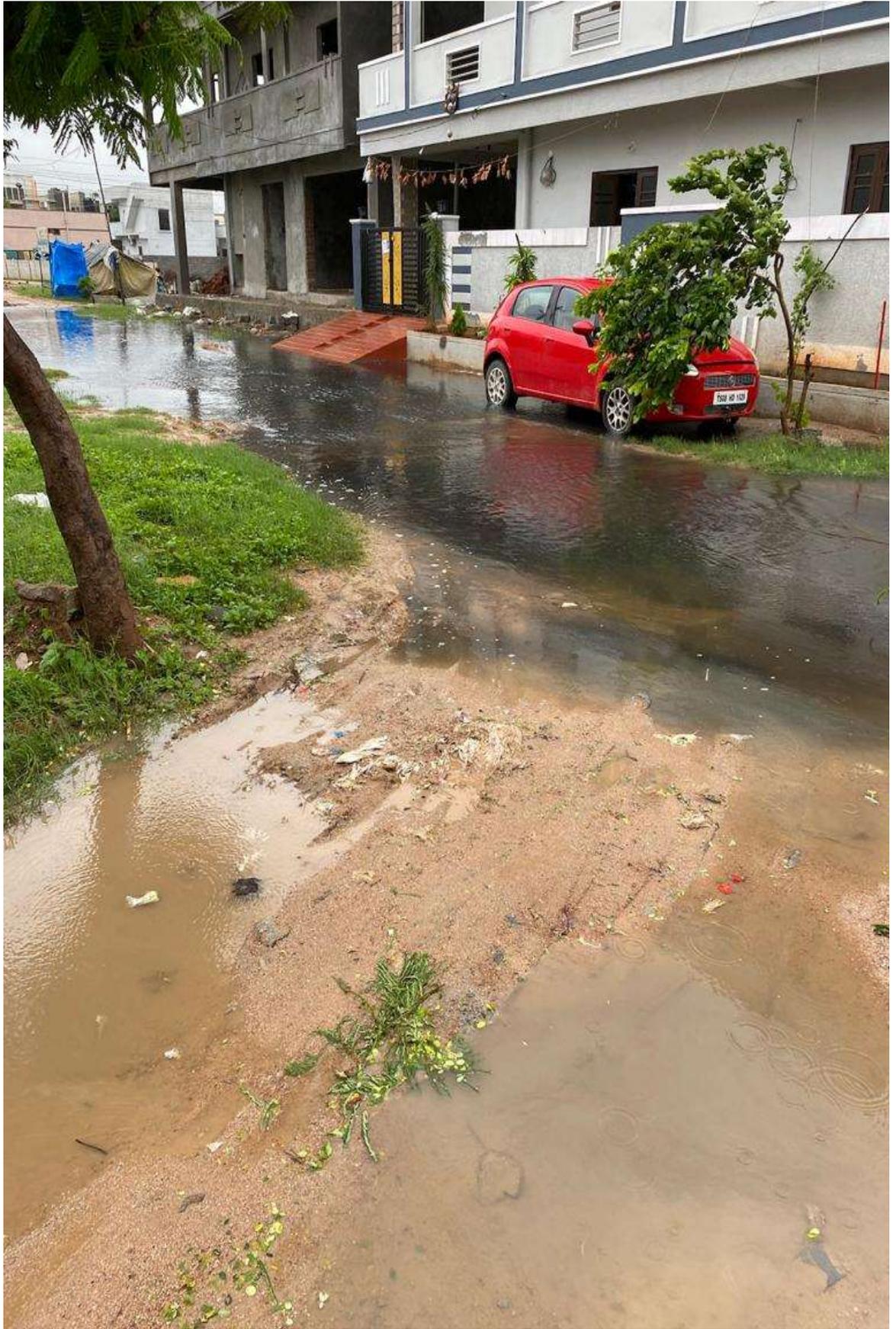






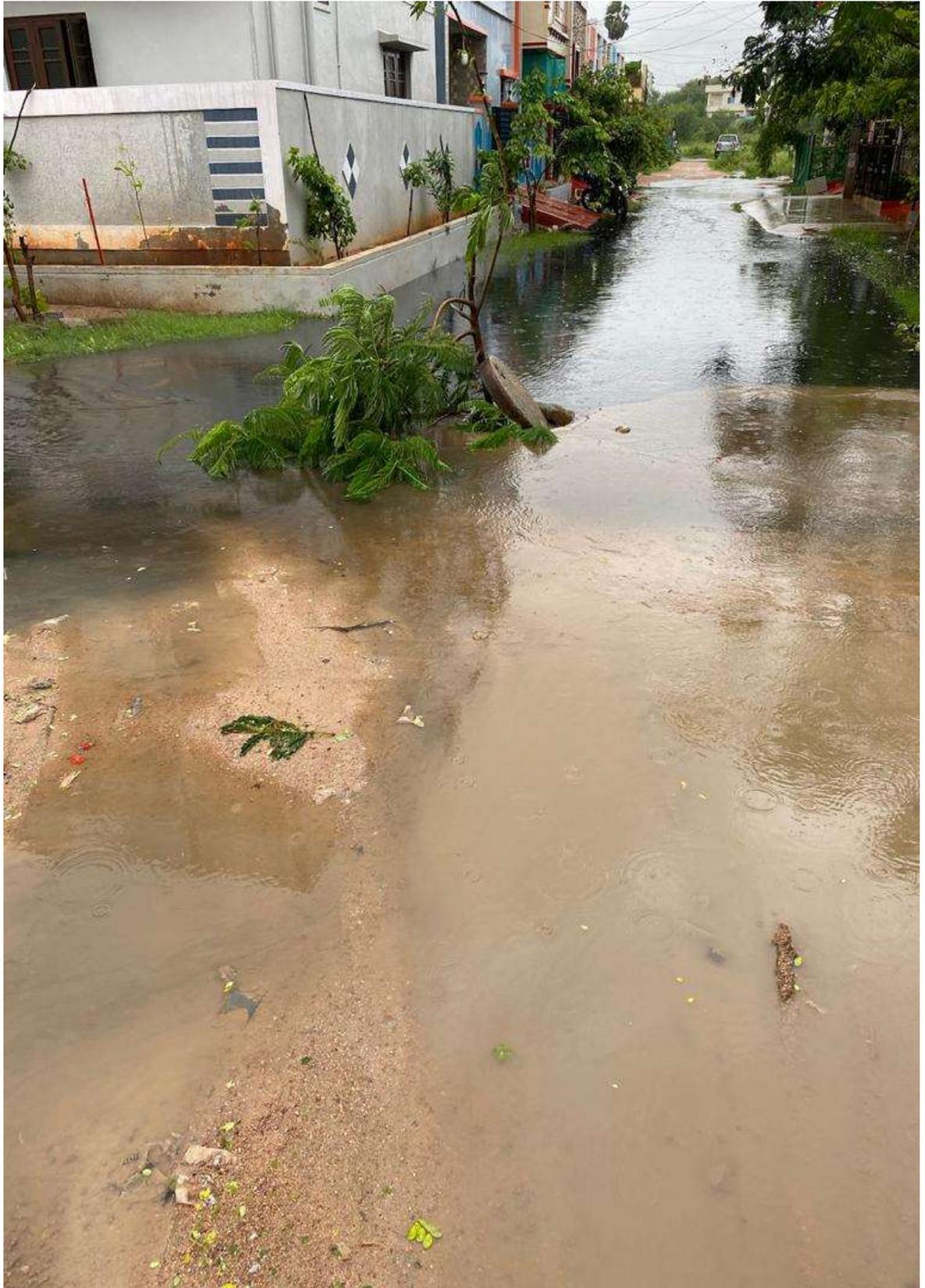


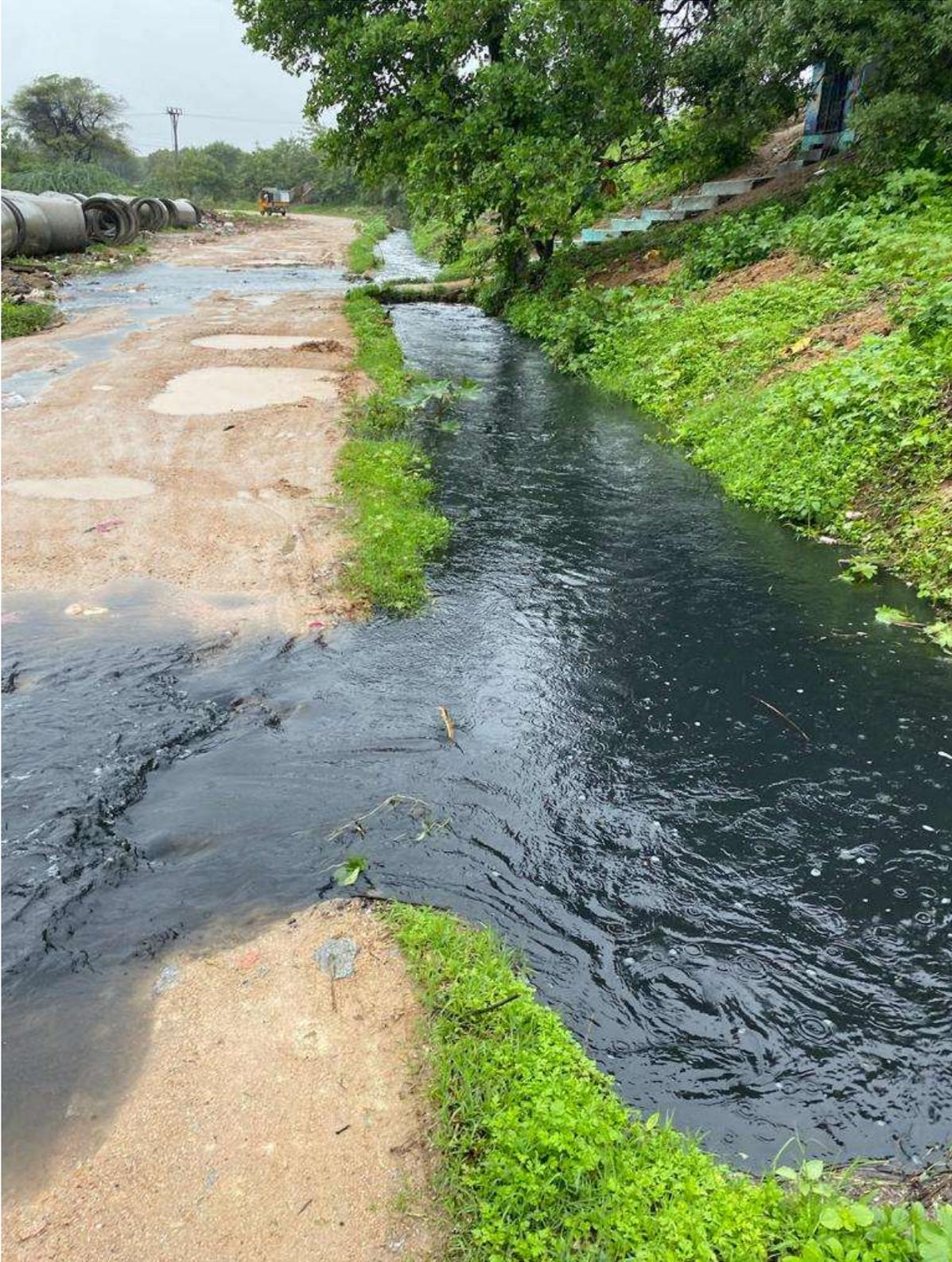




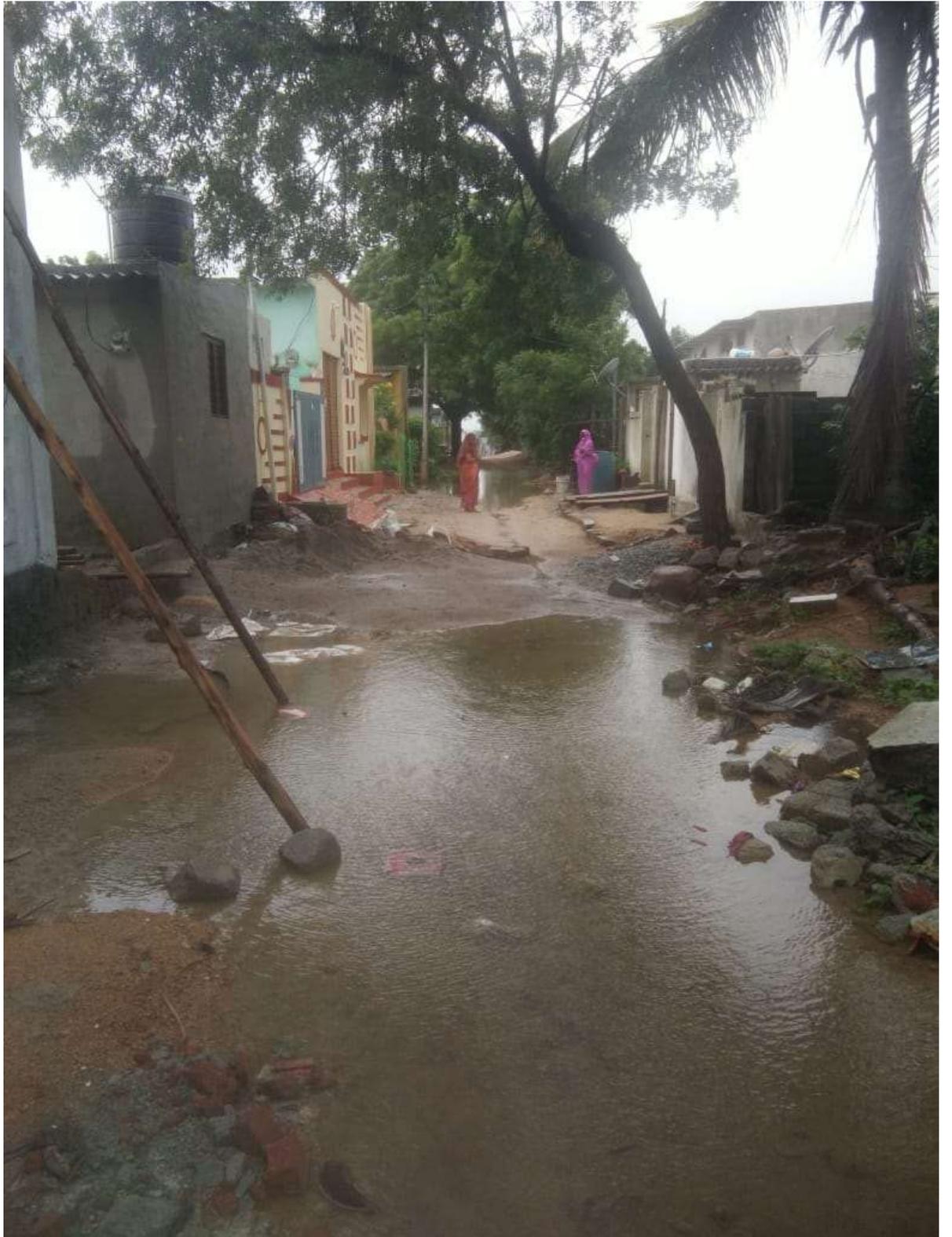


















2. That in light of the above facts and circumstances, it is humbly prayed that this Hon'ble Tribunal may direct the Official and Private respondents to take concrete measures to stop overflowing of leachate from the dump.

Filed by

Handwritten signature of Sravan Kumar in black ink.

**SRAVAN KUMAR**  
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